

National Company Law Tribunal

ITEM NO : 19

Allahabad Bench

CP No. 47/ALD/2019

ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.01.2020

NAME OF THE COMPANY: Upendra Dutt Anthwal & Anr V/s Acuity India Resorts Pvt Ltd

SECTION OF THE COMPANIES ACT: 241/244 of Companies Act 2013

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	RAKESH KV	Adv	Respondent	Rakesh
2.	Anil Kumar	PCS	Petitioner	Anil K.

CP NO.47/ALD/2019

Sh. Anil Kumar, PCS for the petitioner and Sh. Rakesh Advocate for the Respondent are present.

Pleadings are complete in this matter.

As prayed, put up on 24.02.2020.

Dated: 17.01.2020

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(Justice Rajesh Dayal Khare)
MEMBER (J)